

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 41

CA 414/2018 IN CP 1502/2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **ANAND GANGADHAR PURANIK & ORS V/s
SHREE DHOOTAPAPESHWAR LTD & ORS**

Section 241- 242 of the Companies Act, 2013

ORDER

Adv. Shobhana Narayan a/w Adv. Shreya Mohapatra i/b Khaitan & Co for Respondent present through VC. Adv. Vaishnavi mane i/b Adv. Sushant Chavan for Petitioner present through VC.

CA 414/2018

Ld. Counsel for the Petitioner seeks further time stating that the wife of the deceased Petitioner is a patient of Alzheimer and Cancer disease and it is taking time to obtain her signature. List this matter on Board on **21.06.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**